

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5194  
ANSWERED ON:26.04.2013  
INCOME FROM LPG CONNECTIONS  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the income generated by the public sector oil marketing companies from the distribution of new Liquefied Petroleum Gas (LPG) connections in the year 2012-13;
- (b) whether the LPG agencies do not allot a new LPG connection without purchase of a new gas stove;
- (c) if so, the reasons therefor and the income generated by the companies from the sale of gas stoves during the year 2012-13;
- (d) whether sale of gas stove with new LPG connection is mandatory as per the rules and regulations; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAACA LAKSHMI )

(a) to (e) : Public Sector Oil Marketing Companies (OMCs) have reported that they are collecting a refundable security deposit for cylinder(s) and regulator issued to the customer prior to release of a new LPG connection. As on date, the security deposit towards a 14.2 Kg LPG cylinder is Rs. 1450/- and for pressure regulator it is Rs. 150/- except for North Eastern States where the deposit rate is Rs. 1150/- and Rs. 100/- respectively.

It is not obligatory for prospective customer to purchase hot plate from the LPG distributor.

During the year 2012-13, OMCs have generated a revenue of Rs. 138.12 Crore by selling hot plates to the customer through their LPG distributors.